

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

NOTIFICATION

Jammu, the 22nd April, 2022

S.O. 203 - In exercise of the powers conferred by sub-section (1) of section 3 and section 4 of the Jammu and Kashmir Development Act, 1970 (Act No.XIX of 1970), the Government hereby declares the area specified in Annexure to this notification to be the Local Area for the purposes of the said Act and constitutes therefor an authority to be known as Samba Development Authority, consisting of the following; namely:-

1.	Chief Secretary, Union Territory of Jammu and Kashmir	Chairman
2.	Administrative Secretary, Housing and Urban Development Department	Member (Vice-Chairman)
3.	District Development Commissioner, Samba	Member Secretary
4.	Additional Deputy Commissioner, Samba	Member
5.	Director, Urban Local Bodies, Jammu	Member
6.	Chief Town Planner, Jammu	Member
7.	Regional Director, Directorate of Environment and Remote Sensing	Member
8.	Conservator of Forest of the District Samba	Member
9.	President/Administrator Municipal Committee, Samba	Member
10.	Superintendent Engineer, R&B, Samba	Member
11.	Superintendent Engineer, Jal Shakti, Samba	Member
12.	Superintendent Engineer, EM&RE, Samba	Member

The members shall hold the office for a period of two years.

By order of the Lieutenant Governor.

Sd/-

(Dheeraj Gupta)IAS

Principal Secretary to the Government
Housing and Urban Development Department

No. HUD-MP/1/2022(C.No.147174)

Dated: 2204.2022

Copy to the:-

1. Principal Secretary to the Lieutenant Governor.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.

3. Principal Secretary to the Government, General Administration Department.
4. Divisional Commissioner, Jammu.
5. Director, Archives, Archaeology and Museums, J&K.
6. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
7. Director, Urban Local Bodies, Jammu.
8. District Development Commissioner, Samba.
9. Regional Director, Directorate of Environment & Remote Sensing.
10. Conservator of Forest, Samba.
11. Additional Deputy Commissioner, Samba.
12. Chief Town Planner, Town Planning Organization, Jammu.
13. General Manager, Ranbir Government Press, Jammu for publication in the Government Gazette.
14. Chief Planning Officer, Samba.
15. President/Administrator, Municipal Committee, Samba.
16. Superintendent Engineer, R&B, Samba.
17. Superintendent Engineer, Jal Shakti, Samba.
18. Superintendent Engineer, EM&RE, Samba.
19. Private Secretary to Chief Secretary.
20. Private Secretary to Principal Secretary to the Government, H&UDD.
21. Notification file/stock file.

Disjif 25/04/22
(Richma Sharma)

Under Secretary to the Government

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ANNEXURE to S.O. 23 Dated. 22-04-2022

Khasra wise Revenue detail of the villages falling under Local Area.

S. No.	Name of village	Khasra No.
1.	Mandi Kehli	1 to 133
2.	Chak Manga Rakwal	1 to 189
3.	Arazi Samba	1 to 204
4.	Mandi Pushwallian	1 to 188
5.	Mandi Gurgallian	1 to 183
6.	Mandi Garh	1 to 47
7.	Mandi Sadwallian	1 to 38
8.	Mandi Durgallian	1 to 15
9.	Mandi Thalora	1 to 82
10.	Mandi Kotli	1 to 70
11.	Mandi Dansal	1 to 84
12.	Parel	1 to 69
13.	Beri	1 to 98
14.	Samlah	1 to 108
15.	Kotera	1 to 61
16.	Amala	1 to 118
17.	Pangwal	1 to 258
18.	Nehari	1 to 389
19.	Samba	1 to 295
20.	Daboh	1 to 293
21.	Balore	1 to 463
22.	Mananu	1 to 163
23.	Nandni	1 to 48
24.	Chak Nanak	1 to 357
25.	Badheri	1 to 445
26.	Chak Manga Gujjar	1 to 312
27.	Bela Samba	1 to 34
28.	Bela Manohar	1 to 5
29.	Manohar Gopala	1 to 188
30.	Mandhera	1 to 306
31.	Chak Jangi	1 to 321
32.	Surgal	1 to 102
33.	Rehiyan	1 to 545
34.	Katli	1 to 1172
35.	Ramnagar	1 to 605
36.	Rakh Amb Tali	1 to 547
37.	Karandi	1 to 119

(Richima Sharma)

Under Secretary to the Government

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